

ITEM NO.4

COURT NO.1

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 278/2025

[Arising out of impugned final judgment and order dated 14-12-2024 in ABA No. 1234/2024 passed by the High Court of Judicature at Bombay]

NARESH JAGUMAL KARDA

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA & ANR.

Respondent(s)

WITH

SLP(Crl) No. 341/2025 (II-A)

(IA No. 5361/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 9868/2025 - EXEMPTION FROM FILING O.T., IA No. 6209/2025 - EXEMPTION FROM FILING O.T., IA No. 5360/2025 - EXEMPTION FROM FILING O.T., IA No. 14879/2025 - INTERVENTION/IMPLEADMENT, IA No. 13263/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 6185/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 19514/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Crl) No. 4555/2025 (II-A)

(FOR ADMISSION and I.R., IA No. 77044/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 77043/2025 - EXEMPTION FROM FILING O.T.)

SLP(Crl) No. 5035/2025 (II-A)

(IA No. 84144/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 84146/2025 - EXEMPTION FROM FILING O.T.)

Date : 22-05-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASHI

For Petitioner(s) :

Mr. Anand Dilip Landge, AOR

Ms. Kranti Bhosale, Adv.

Mrs. Sangeeta Nenwani, Adv.

Ms. Revati P. Kharde, Adv.

Mr. Sumit Kumar, Adv.

Mr. Rahul Prakash Pathak, Adv.

Mr. Dama Seshadri Naidu, Sr. Adv.

Mr. Prasouk Jain, Adv.

Mr. Anurag Sharma, Adv.

Ms. Rabiya Thakur, Adv.

Mr. Rohan Batra, AOR

For Respondent(s) : Mr. Rohan Batra, AOR

Mr. Devvrat Singh, Adv.

Mrs. Sangita Yadav, Adv.

Dr. Sumant Bharadwaj, Adv.

Mr. Vedant Bharadwaj, Adv.

Ms. Mridula Ray Bharadwaj, AOR

Mr. Siddharth Dharmadhikari, Adv.

Mr. Aaditya Aniruddha Pande, AOR

Mr. Bharat Bagla, Adv.

Mr. Sourav Singh, Adv.

Mr. Aditya Krishna, Adv.

Mr. Adarsh Dubey, Adv.

Mr. Siddharth Bhatnagar, Sr. Adv.

Mr. Kamlesh Ghumre, Adv.

Ms. Jaikriti S. Jadeja, AOR

Mr. Shivang Goel, Adv.

Mr. Ishaan Aggarwal, Adv.

Mr. Ojas Mittal, Adv.

Mr. Anand Dilip Landge, AOR

Mr. Kailas More, AOR

Ms. Nirmala D. Borade, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List these matters next week.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR